

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:529
ANSWERED ON:07.08.2013
HEALTH INSURANCE SCHEME TO MTNL EMPLOYEES
Bali Ram Dr.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the health care facilities to the employees/officers working in the Mahanagar Telephone Nigam Ltd. and their families are being provided under the Group Health Insurance Scheme for the last few years;
- (b) if so, the details and term and conditions thereof alongwith the name of Insurance company which are providing such facility;
- (c) the amount spent by MTNL on the Group Health Insurance Scheme during the last three years and the current year so far;
- (d) whether the said Health Scheme cover only two member of a family; and
- (e) if so, the details thereof and the action taken by the Government to investigate and review the Health Insurance Scheme?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. (SMT.) KILLI KRUPARANI)

(a) & (b) Yes, Madam. Health care facilities to the employees/officers working in Mahanagar Telephone Nigam Ltd. (MTNL) and their families are being provided under the Group Health Insurance Scheme by M/s United India Insurance Co. Ltd., a Government of India undertaking. The salient features & terms and conditions of the Group Insurance Scheme are at Annexure-I.

(c) Amount spent by MTNL on the Group Health Insurance Scheme during the last three years and current year is given as under-

| Year | Amount | Remark |
|-----------------------------------|-------------------------|----------------------|
| 2010-11 (upto 9th March 2011) | Rs. 45 Crores (approx.) | In house arrangement |
| 10th March 2011 to 9th March 2012 | Rs. 39.76 Crores plus | Through Insurance |
| | service tax | |
| 10th March 2012 to 9th March 2013 | Rs. 38.86 crores plus | Through Insurance |
| | service tax | |
| 10th March 2013 to 9th March 2014 | Rs. 42.24 crores plus | Through Insurance |
| (current policy) | service tax. | |

(d): No, Madam. The following members of a family namely, the employee, dependent spouse, dependent parents & two dependent children, are covered under the scheme

(e): Does not arise in view of (d) above.